

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/64/2013

Date: 07.05.2013

I

Shri Radha Mohan Chaturvedi, an officer in the District Judge Cadre, presently under awaiting posting orders, headquarters at **Banswara**, who has been appointed as **Jt.L.R.-Cum-Director Litigation, Law Department, Jaipur** vide Government Order No.F.19(14)Nyay/98 dated 07.05.2013, is hereby directed to join his new assignment with immediate effect.

II

The services of **Shri Pankaj Bhandari**, an officer in the District Judge Cadre, whose services have been repatriated from the post of **Jt.L.R.-Cum-Director Litigation, Law Department, Jaipur**, vide Government Order No. F.19(14)Nyay/98 dated 07.05.2013, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Registrar(Vigilance), Rajasthan High Court, Jodhpur**.

III

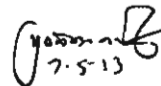
Shri Pankaj Bhandari, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Registrar(Vigilance), Rajasthan High Court, Jodhpur** with immediate effect.

IV

The services of **Shri Gangaram Moolchandani**, an officer in the District Judge Cadre, whose services have been repatriated from the post of **Jt.L.R. (VRS), Law Department, Jaipur**, vide Government Order No. F.19(14)Nyay/98 dated 07.05.2013, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Registrar(Writs), Rajasthan High Court Bench, Jaipur**.

V

Shri Gangaram Moolchandani, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Registrar(Writs), Rajasthan High Court Bench, Jaipur** with immediate effect.


7.5.13

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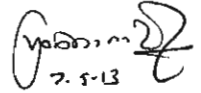
VI

The services of **Shri Govind Prasad Goyal**, an officer in the District Judge Cadre, presently posted as Registrar(Writs),Rajasthan High Court Bench, Jaipur, are placed at the disposal of Hon'ble Court for his posting on some other post.

VII

Shri Govind Prasad Goyal, an Officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble Court and who has been appointed /posted as **Jt. L.R.(VRS), Law Department, Jaipur** vide Government Order No.F. 19(14)Nyay/98 dated 07.05.2013, is hereby relieved with immediate effect to join his new assignment.

BY ORDER,



REGISTRAR GENERAL

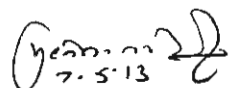
No.Estt.B2(v)1/2013/6316

Date : 07.05.2013

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges/PO. all tribunals.
12. Concerned Officers/Courts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./Building Cell



REGISTRAR GENERAL